

Flour Mill—Rs. 900/- P.M.  
Oil & Flour Mill—Rs. 1200/- P.M.

(b) Normally one trade is allowed in one shop. There is however, no bar to allowing additional trade, subject to the availability of space and if there is no objection under the Health Bye-laws.

(c) Two separate trades.

(d) The area cannot be termed as non conforming. The shops are to be dismantled as they are coming in the alignment of Re-Development Scheme of D.I.Z. area, after alternative accommodation is made available to the allottees.

#### ALLOTMENT OF N.D.M.C. SHOPS

5159. SHRI SHAMBHU NATH : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the names of allottees with number of stalls allotted by the New Delhi Municipal Committee in different Markets during the last five years on compassionate/humanitarian grounds on concessional monthly licence fees without calling for the tenders;

(b) whether it is a fact that the allottees manipulate such allotments in their favour with a view either to obtain alternative accommodation at the time of shifting, or to sublet the stalls;

(c) whether it is also a fact that no business had ever been run in those stalls by some of the allottees from the very beginning which is an infringement of terms of the Agreement; and

(d) if so, the action taken by the New Delhi Municipal Committee to cancel such allotments and readvertise the stalls for allotment through tenders in order to avoid recurring losses to New Delhi Municipal Committee ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Stall No. 7 Lady Hardinge Road was allotted to Shri Jagdish Baveja in 1961, and stalls Nos. 82 and 83-Baird Lane were allotted to Shri S. N. Chopra and Shri R. C. Goel in 1964, on compassionate / humanitarian grounds, without calling for tenders, but not on concessional monthly licence fees.

(b) No.

(c) No.

(d) Does not arise.

#### MEMORANDUM FROM WORKING GIRLS FOR ACCOMMODATION ON SHORT-TERM AND LONG-TERM BASIS IN DELHI

5160. SHRI R. K. AMIN :  
SHRI K. P. SINGH DEO :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that Government have received a memorandum from working girls in Delhi for the provision of accommodation both on the short-term and long-term basis; and

(b) if so, the steps proposed to be taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) Yes.

(b) The Government caters to the needs of Central Government officers only. However, residential accommodation has been allotted to non-Government servants in the Working Girls Hostel to the extent available. For those who are employed in eligible offices, a lady officers pool has been constituted; besides they are also allotted accommodation from the general pool in their turn.